

(32)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD.

O.A. NO. 312/1991

Dated of decision: 23-12-1991.

Between

V.V.S. Suryanarayana Sarma

... Applicant

And

1. The Chief Commissioner of Income Tax,
Andhra Pradesh, Hyderabad.

2. The Central Board of Direct Taxes,
rep. by its Secretary, Dept. of Revenue,
Min. of Finance, New Delhi.

... Respondents

Appearance:

For the applicant : Shri Duba Mohan Rao, Advocate

For the Respondents : Shri N.V. Ramana, Addl. CGSC

*Corrigendum in the
caption of the judgment
on 23-12-1991
by 23-12-1991
(32) 23-12-1991*

CORAM:

The Hon'ble Shri R. Balasubramanian, Member (Admn.)

The Hon'ble Shri C.J. Roy, Member (Judicial)

JUDGMENT

(of the Bench delivered by Shri R. Balasubramanian,
Member (A)).

In this application filed by Shri V.V.S. Suryanarayana Sarma under Section 19 of the Administrative Tribunals Act, 1985 against the Chief Commissioner of Income Tax and another, the applicant prays for a direction that his pay on promotion from Supervisor Gr. I to Inspector of Income-Tax be fixed by applying F.R. 22-C.

This Bench clearly held that promotion from the post of Supervisor Gr.I to Inspector involved assumption of higher responsibilities and hence Rule FR 22(C) is applicable for fixation of pay on promotion. Following that judgment, we hold that the applicant is entitled to application of Rule FR 22(C) for Pay fixation. We accordingly allow the application with no order as to costs.

4. Before we part with the case, we cannot help disapproving the attitude of the Respondents in not applying the decision of this Tribunal in a graceful way without driving more and more officials to seek legal redressal.

CERTIFIED TO BE TRUE COPY

Date 30/1/49

Court Officer
Central Administrative Tribunal
Hyderabad Bench
Hyderabad.

Copy to:-

1. The Chief Commissioner of Income Tax, A.P., Hyderabad.
2. Secretary, Central Board of Direct Taxes, Department of Revenue, Ministry of Finance, New Delhi.
3. One copy to Shri. Duba Mohan Rao, 69/3RT, V.N.Celony, H
4. One copy to Shri. N.V.Ramana, Addl.CGSC.CAT.Hyd.
5. One spare copy.

Rsm/-